

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.85/2017
IN
CP (CAA) NO.02/Chd/Pb/2017**

**In the matter of composite scheme of
Arrangement and Amalgamation:**

M/s Fortis Healthcare Ltd.	...Demerged-Company
AND	
SRL Ltd.	...Amalgamating-Company
AND	
Fortis Malar Hospital Ltd.	...Resulting-Company
Daiichi Sankyo Company Ltd.	...Applicant-Intervener

Present: Ms. Shikha Tandon, Advocate for the applicant-companies.
Mr. Manish Jain and Mr. J.S. Mehndiratta, Advocates for
the intervener.

Learned counsel for both the parties submit that the matter is still
pending before the Hon'ble Supreme Court of India. List the matter on
06.03.2018.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

January 30, 2018
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